

By Email/Special messenger/Speed post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/7598/A

From :- Smti. Kanchan Newar,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Sri P.Buragohain,
District and Sessions Judge,
Goalpara, Assam,

Dated Guwahati the 20th December, 2018.

Sub: **Permission to avail the entire Winter Vacation with Station leave permission.**

Ref:- Your letter No.DJG/4705/ dtd 14.12.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Winter vacation w.e.f. 24.12.2018 to 31.12.2018 along with permission to leave the station w.e.f. the evening of 21.12.2018 till the morning of 01.01 2019, as prayed for.

The Additional District and Sessions Judge, Goalpara, and in his absence the senior most Judicial Officer of the Station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Joint. Registrar (Vigilance)

7600
Memo NO.HC.VII-66/96/7599- /A, dated 20.12.18

Copy forwarded for information to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Goalpara.

Sd/-

Joint. Registrar (Vigilance)